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श्री राजीव जी - 1
राजीवDeclaration of Assets and Liabilities

Year 2022-2023

I, MR. BIPIN KUMAR, son/daughter/wife of MR. BRAJ BHUSHAN JHAaged 30 years, belonging to BEHAR LEGISLATIVE ASSEMBLYservice and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15000/-	SHIKHA JHA	AARADHYA JHA	ATHARVA JHA	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/-	10,000/-	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICIES 20000/- YEARLY	NIL	SSA (SUKANYA SAMRIDHI YOJNA) 500/- MONTH	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 100gm	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	PATER NIL DROPE RTIES (UNDIVIDED)	SHIKHA JHA (NIL)	AARADHYA JHA (NIL)	ATHARVA JHA NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	UNDI VIDED PATER NIL HOUSE	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14.02.23
(a)	(I) Loans from Banks	NIL	
	(II) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2022-2023 (NIL) CEVVK3279M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :-

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Gender :-

M (M/F)

Date of Birth :-

3 0 0 1 1 9 9 2 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: MR. BIPIN KUMAR

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 14.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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